

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**(COURT-II)**

Item No. 202  
(IB)-2087(ND)2019

**IN THE MATTER OF:**

Sahaj Bharti Travels

... Applicant/Petitioner

Vs.

M/s. HCL Technologies Limited

... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 13.03.2020**

**CORAM:**

MR. L.N. GUPTA  
HON'BLE MEMBER (T)

CH. MOHD.SHARIEF TARIQ  
HON'BLE MEMBER (J)

For the Applicant: Mr. Pragyan Sharma, Mr. Mohit Arora and Mr. Eeshan Pandey, Advocates

For the Respondent: Mr. Sameer Jain, Mr. Utkarsh Divyankar, Ms. Aastha Saxena and Ms. Jayashree Parimar, Advocates

**ORDER**

Renotify this case on 27<sup>th</sup> March 2020.

-sd-

(L.N. GUPTA)  
MEMBER (T)

-sd-

(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)